

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1877
ANSWERED ON:04.08.2003
NEW GUIDELINES FOR PESTICIDE INDUSTRY
PRABHA RAU;VILAS BABURAO MUTTEMWAR

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government propose to issue new guidelines for the pesticide industry to make it mandatory for the dealers of the product to have dispensing knowledge of the product as in the case of pharmaceutical industry;
- (b) if so, whether the guidelines in this regard have been finalized by the Government;
- (c) if so, the details thereof; and
- (d) by when it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a): Government is considering to incorporate a new provision in the insecticides Act, 1968 by amending the Act, so as to make it mandatory for persons involved in manufacture, sale, stock, exhibit for sale or distribute any insecticide or undertake commercial pest control operations with the use of any insecticide, to possess or employ a person possessing qualifications, as may be prescribed.
- (b): No, Sir.
- (c): In view of (b) above, question does not arise.
- (d): Since the said proposal forms a part of the proposed amendments to the Insecticides Act, 1968, it can be implemented only after the Amendments to the Insecticides Act, 1968 are finalized and approved by the Parliament.